

Annexure - 3

Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025;
Secured financial creditors (other than financial creditors belonging to any class of creditors)
Yours Ethnic Foods Private Limited - in Liquidation (As on 18.10.2025)

| S. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|------------------|---------------------------|-------------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | HDFC Bank | 08-07-2025 | ₹ 20,31,07,874.12 | ₹ 20,31,07,874.12 | Secured loan | ₹ 20,31,07,874.12 | Yes | Ref Note #2 | ₹ 14,24,51,000.00 | 77.36% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | As per 1st Proviso of Regulation 31A of Liquidation process regulation, 2016 Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee, But it was communicated to us after prescribed time limit prescribed under law.Hence, we are considering Part of SCC |
| 1 | Total | | ₹ 20,31,07,874.12 | ₹ 20,31,07,874.12 | | ₹ 20,31,07,874.12 | ₹ 0.00 | | ₹ 14,24,51,000.00 | 77.36% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | - |

Note :

1. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. HDFC Security interest on:**Primary Security :-**

- a) Working capital: Hypothecation by way of first and exclusive charge on all present and future stocks and book debts.
b) Term Loan: Hypothecation over entire Plant & Machinery of the Company

Collateral Security :-

(i) Survey no. 808, Mouje Vadsar, Dist Kalol, Nr. GAM Vadsar, Gujarat- Industrial Property owned by Mr. Sandip Patel and Nilam Patel

Personel Guarantee :-

Mr. Sandip Patel, Mr. Nilambhai Patel, Mrs. Menka Patel, Mrs. Hiral Patel have executed letter of continuing Guarantee dated 29th june 2017 in favour of the Financial Creditor to the extent of Rs. 1424.51 Lakh sanctioned to the CD.